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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 30/ BB/17	-	For hearing	Rule-6 of IB	Innvolution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	RAJATH.H.V 9036249366	Respondent	Rajath.H.V
2)	Uday Shankar Assts 9482848179	Operational Creditors	Uday Shankar

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. At their request, list it finally on 08/01/2018.


Member (T)


Member (J)